Corrigendum
New Delhi, the 22nd September, 2020

G.S.R... (E).:- In the notification of the Government of India, in the Ministry of Finance, Department of Revenue, No. 67/2020-Central Tax, dated the 21st September, 2020, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 572(E), dated the 21st September, 2020, :

• at page 3, in line 36, the figure “(ii)” shall be omitted;
• at page 4, in line 2, for the words and figures “March, 2020”, read “March, 2019”;
• at page 4, in line 3, for the figures and letter “22th” read “22nd”.

[F. No. CBEC-20/06/08/2019-GST]

(Pramod Kumar)
Director, Government of India